

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT AND POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:404

ANSWERED ON:21.11.2000

TAKING OVER OF ICWA BUILDING AT SAPRU HOUSE

ANANTA NAYAK;TRILOCHAN KANUNGO;VILAS BABURAO MUTTEMWAR;Y.S. VMEKANANDA REDDY

Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

- (a) whether the Government have taken over Indian Council of World Affairs building at the Sapru house, New Delhi;
- (b) if so, the reasons therefor;
- (c) whether several irregularities have been detected in the functioning of Sapru House;
- (d) if so, the details thereof;
- (e) the action taken against those held responsible;
- (f) the quantum of funds misappropriated by the Council so far;
- (g) the action taken to recover this amount; and
- (h) the steps taken for the effective management of ICWA and to develop it into international empowerment?

Answer

MINISTER OF URBAN DEVELOPMENT & POVERTY ALLEVIATION (SHRI JAGMOHAN)

(a)to(h): The Government have promulgated an Ordinance - Indian Council of World Affairs Ordinance, 2000 - vide which the Indian Council of World Affairs has been declared an institution of national importance. This Council has replaced the previous Council. The previous Council was not functioning properly. Writ petition have been filed against the aforesaid Ordinance and the matter is sub-judice.